

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:67

ANSWERED ON:13.03.2012

SUGARCANE DUES

Adityanath Shri Yogi;Khaire Shri Chandrakant Bhaurao;Ramshankar Dr.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has made any assessment regarding the amount of sugarcane dues pending against the sugar mills in the country including Eastern Uttar Pradesh;
- (b) if so, the details and the outcome thereof alongwith the amount pending against the sugar mills during each of the last three years and the current year and the reasons for such pendency, State-wise;
- (c) whether the Government proposes to provide any assistance/package to sugar mills to improve their condition and ensure timely payment of sugarcane dues; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Yes, Madam. The details of the amount pending against the sugar mills in the country including Eastern Uttar Pradesh for the last three sugar seasons and current sugar season ,as on 31.12.2011, is enclosed at Annexure-I. It may be seen from therein that the cane price dues mainly pertain to supply of sugarcane in the current season. The dues position changes continuously on account of fresh supplies received and payment made for previous supplies. The cane price arrears of the last season 2010-11 are 0.30% only. Cane price arrears of 2009-10 and earlier sugar seasons in respect of major sugar producing states and the reasons thereof are at Annexure-II. These arrears are mainly on account of matters being sub-judice before the courts, mills taken under securitization Act by lender banks, etc. In several cases, the State Governments have issued Revenue Recovery Certificates to the defaulting sugar mills.

(c) & (d): Keeping in view higher sugar production during current sugar season 2011-12, the Government has allowed export of 20 lac tons of sugar in two tranches of 10 lac tons each during month of November, 2011 and February, 2012 under Open General Licence (OGL). In addition, the Government has allowed export of 0.19 lac tons to Maldives to fulfil bi-lateral treaty agreement, 0.18 lac tons to United States & European Union and 1.16 lac tons to fulfil commitments under Export Promotion Capital Goods (EPCG) during 2011-12 sugar season.